

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 1245-1247 of 2019

IN THE MATTER OF:

State Bank of India

...Appellants

Versus

Maithan Alloys Ltd. & Ors.

...Respondents

Present:

For Appellant:- Mr. Krishnan Venugopal, Mr. Sanjay Kapur, Mr. V.M. Kanna, Mr. Harshal Narayan, Mr. Rajesh Chaubey, Ms. Pallavi Srivastava, Advocates.

For Respondent:-Mr. Rahul Auddy (R-5), Mr. Abhijeet Sinha, Mr. Saikat Sarkar, Mr. Neeraj Kumar Gupta, (R-1) Advocates.

O R D E R

04.02.2020 Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submissions not more than three pages within three days.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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